

BEFORE THE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE)CHENNAI

ORIGINAL APPLICATION No.126 of 2020 (SZ)

Tribunal on its own motion – SUO MOTU based on the news item in the Tamil newspaper Dinamalar, Chennai City Edition dated 17.07.2020 under the “Jalladianpet Lake destroyed by ‘jalra’ Politicians”

... Applicants

**Versus**

1. The Principal Secretary to Government,  
Public Works Department,  
Fort St. George,  
Chennai – 600009.
2. Addl. Chief Secretary to Government of Tamil Nadu  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009.
3. The Secretary to Govt. of Tamil Nadu  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009.
4. Additional Chief secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009.
5. The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600032.

*M. Suresh*  
Area Engineer - XIV

Chennai Metropolitan Water  
Supply and Sewerage Board

Chennai-600002

Chennai Metropolitan Water Supply & Sewerage Board  
Chintadripet, Chennai-600002

*[Signature]*

Superintending Engineer (South)  
Chennai Metropolitan Water Supply & Sewerage Board,  
Chintadripet, Chennai-600002.

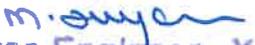
6. The District Collector,  
Kancheepuram District,  
Kancheepuram.
  
7. Greater Chennai Corporation,  
Rep by its Commissioner,  
Ripon Building, Chennai 600003.
  
8. The Managing Director,  
Chennai Metropolitan Water supply and Sewerage Board,  
Chennai-600002 .....Respondent(s)

**REPORT FILED BY THE 8<sup>th</sup> RESPONDENT**

I, D.Mythily, Daughter of Thiru. T.Dharman Hindu aged about 56 years now working as Superintending Engineer (South) of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (south) in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and representing 8<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.

2. I am filing this updated report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02

  
**Area Engineer - XIV**  
Chennai Metropolitan Water  
(Chennai Metropolitan Water Supply & Sewerage Board)  
Chintadripet, Chennai-600 002

  
**Superintending Engineer (South)**  
Chennai Metropolitan Water Supply & Sewerage Board,  
Chintadripet, Chennai-600 002.



3	Pallavan Nagar , 1st street	30
4	Pallavan Nagar , 2nd street	30
5	Pallavan Nagar , 3rd street	31
6	Pallavan Nagar , 4th street	33
7	Pallavan Nagar , 5th street	21
8	Pallavan Nagar , 6th street	36
9	Nesavalur Nagar Moopannar street	62
10	Nesavalur Nagar Pachayappan koil street	75
11	Nesavalur Nagar Rajeevgandhi street	52
12	Nesavalur Nagar Atragam lingam street	11
13	Nesavalur Nagar Valmeegi street	5
14	Nesavalur Nagar Vaithyalingam street	16
15	Nesavalur Nagar Rajeevgandhi cross street	10
16	Nesavalur Nagar Kakkanji street	28
17	Nesavalur Nagar Indhragandhi street	31
18	Nesavalur Nagar MGR Cross street	16
19	Nesavalur Nagar Vivekanandar street	17
20	Nesavalur Nagar Kovalan street	20
21	Nesavalur Nagar Manimegalai street	17
22	Nesavalur Nagar Kambar street	15
23	Nesavalur Nagar Kannagi street	16
24	Nesavalur Nagar Logambal street	32
25	Nesavalur Nagar Ramadoss street	24
26	Nesavalur Nagar Kumarakurubarar street	17
27	Padmavathy nagar Main road	37
28	Padmavathy nagar Kaveri street	16

*M. S. S. S.*  
**Area Engineer - XIV**  
**Chennai Metropolitan Water**  
**Supply and Sewerage Board**  
**Chennai - 600 091.**

*[Signature]*

*[Mirrored/Inverted Text]*  
 Chennai Metropolitan Water Supply & Sewerage Board  
 Chennai - 600 091.

**Superintending Engineer (South)**  
**Chennai Metropolitan Water Supply & Sewerage Board,**  
**Chintadripet, Chennai-600 002.**

29	Padmavathy nagar Godhavari street	41
30	Padmavathy nagar Gandhi Street	14
31	Padmavathy nagar Rajeev Gandhi street	24
32	Padmavathy nagar Bhagath singh street	70
33	Padmavathy nagar Pallavan street	10
34	Padmavathy nagar Indhragandhi street	26
35	Padmavathy nagar Krishna street	14
36	Padmavathy nagar Bharathidasan street	8
37	Padmavathy nagar Rajeswari street	4
<b>TOTAL</b>		<b>836</b>

5. I humbly submit that at present the 836 households are following septage management by engaging Hired sewer Lorries of CMWSSB (viz. TN 13 Q 8618, TN 18 Q 2476 & TN 23 P 1188) and Private sewer tanker Lorries available at local. The sewer tanker Lorries removing the sludge from the septic tank of each house will decant at the Perungudi decanting point in Perungudi sewage treatment plant.

6. I humbly submit that, the Detailed Project Report has been prepared for Providing Underground Sewerage System at Jalladianpet and is under appraisal in Tamil Nadu Urban Infrastructure Financial Services Limited (TNUIFSL) and Tamil Nadu Urban Finance and Infrastructure Development Corporation (TUFIDCO) for firming up the fund

*m. ayyan*  
**Area Engineer - XIV**  
**Chennai Metropolitan Water**  
**Supply and Sewerage Board**  
**Chennai - 600 091.**

*[Signature]*

**Superintending Engineer (South)**  
**Chennai Metropolitan Water Supply & Sewerage Board,**  
**Chintadripet, Chennai-600 002.**

assistance. After finalizing the fund assistance, the necessary action will be taken up for implementation of the project.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

*m. sayer*  
Area Engineer - XIV  
Chennai Metropolitan Water  
Supply and Sewerage Board  
Chennai - 600 091.



Solemnly affirmed at Chennai )(  
on this 22 day of JULY, 2022 )(  
and signed his name in my )(  
presence. )(

Superintending Engineer (South)  
Chennai Metropolitan Water Supply & Sewerage Board,  
Chintadripet, Chennai-600 002.

Before me

*I. Rollence Samuel*  
48/1/2021

Advocate, Chennai  
*I. Rollence Samuel.*  
57, LC, MHC, CH-104

Superintending Engineer (South)  
Chennai Metropolitan Water Supply & Sewerage Board,  
Chintadripet, Chennai-600 002.

**BEFORE THE NATIONAL GREEN  
TRIBUNAL (SOUTH ZONE),  
CHENNAI.**

**O.A.No.126 of 2020 (SZ)**

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...Applicants

**Vs**

The Principal Secretary to Government,  
Public Works Department,  
Fort St. George,  
Chennai – 600009.

... Respondents

**REPORT FILED ON BEHALF OF THE**  
**8<sup>th</sup> RESPONDENT**

Mr. GAUTAM.S.RAMAN